

1	2	<i>Basic Allowance</i>	
		<i>Minimum</i>	<i>Maximum</i>
		3	4
<b>ED Delivery Agents</b>			
(i)	For less than 2 hours	Rs. 240 (fixed)	
(ii)	For 2 hours and above	Rs. 270	Rs. 420

In addition to the aforesaid, they are eligible for D.A. which, at present is being paid @ 43% of their basic allowance.

(b) to (d). The Extra Departmental Agents are Part time employees of the Department and they are required to have some other avocation in life. The allowances they get from the Department are meant to supplement their basic income. Their working hours are also limited to 2 to 5 hours a day. In the circumstances, there is no question of paying them according to the Minimum Wages Act or to regularise their services.

#### **Evaluation of IRDP**

1314. SHRI PRATAP SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the implementation of Integrated Rural Development Programme has been further evaluated from June, 1989 onwards; and

(b) if so, the main findings thereof, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH): (a) and (b). The Concurrent Evaluation of Integrated Rural Development Programme (IRDP) has been done from the period from January, 1989 to September, 1989 and not from June, 1989 onwards. The main findings of the Concurrent Evaluation Statewise are given in the attached Statement.

## STATEMENT

*Findings of Concurrent Evaluation of IRDP for the period January, 1989 to September, 1989 in terms of major indicators*

*(Figures in %)*

Sl.No.	State/UT	Ineligible Beneficiaries	Sufficiency of Assistance	Difference between cost and value of Assets					
		Rs. 4800-6400 above	Own Money	No. Difference between Rs. 500-1000					
		Rs. 6400 and above	Borrowed	More than Rs. 1000					
1	2	3	4	5	6	7	8	9	10
	All India	11	7	81	14	5	81	3	7
1.	Andhra Pradesh	6	4	79	11	10	92	1	5
2.	Arunachal Pradesh	2	2	56	43	1	58	5	22
3.	Assam	13	9	84	14	2	86	4	8
4.	Bihar	20	8	93	6	1	66	8	7



(Figures in %)

Sl.No.	State/UT	Ineligible Beneficiaries			Sufficiency of Assistance		Difference between cost and value of Assets		
		Rs. 4800-6400	Rs. 6400 and above	Enough	Own Money	Borrowed	No. Difference	Difference between	More than
1	2	3	4	5	6	7	8	9	10
12.	Madhya Pradesh	5	2	95	5	0	71	6	7
13.	Maharashtra	13	10	89	8	3	83	4	3
14.	Manipur	11	6	61	38	1	35	2	54
15.	Meghalaya	0	0	45	55	0	29	7	58
16.	Mizoram	10	5	46	53	1	85	4	11
17.	Orissa	1	1	99	1	0	98	0	0
18.	Punjab	18	5	66	30	4	98	0	1

(Figures in %)

Sl.No.	State/UT	Ineligible Beneficiaries			Sufficiency of Assistance		Difference between cost and value of Assets		
		Rs. 4800-6400	Rs. 6400 and above	Enough	Own Money	Borrowed	No. Difference	Difference between	More than
1	2	3	4	5	6	7	8	9	10
19.	Rajasthan	16	27	65	8	27	78	6	12
20.	Sikkim	43	0	75	25	0	100	0	0
21.	Tamil Nadu	4	3	72	18	10	71	5	6
22.	Tripura	38	0	100	0	0	99	0	0
23.	Uttar Pradesh	12	12	84	9	7	81	5	3
24.	West Bengal	30	3	96	4	0	98	0	0
25.	A & N Islands	36	50	84	9	7	98	0	0

(Figures in %)

Sl.No.	State/UT	Ineligible Beneficiaries										Difference between cost and value of Assets	
		Rs. 4800-6400		Rs. 6400 and above		Enough		Sufficiency of Assistance		Difference between Rs. 500-1000		Difference between Rs. 1000 and more than	
		3	4	5	6	7	8	9	10				
26.	Chandigarh	0	0	20	70	10	84	0	0				
27.	D & N Haveli	5	0	90	10	0	100	0	0				
28.	Lakshadweep	15	5	70	28	2	94	0	0				3
29.	Pondicherry	15	0	73	19	8	59	0	0				7

(Figures in %)

Sl.No.	State/UT	Increase in Family Income			Income from Assets			Persons Crossing Poverty Line		
		No Income	Income between 51% to 100%	Income more than 100%	No Income	Income between Rs. 1000-2000	Income more than Rs. 2000	Of Rs. 3500	Of Rs. 6400	
1	2	3	4	5	6	7	8	9	10	
	All India	20	23	19	25	18	43	80	28	
1.	Andhra Pradesh	20	22	11	13	16	63	82	26	
2.	Arunachal Pradesh	14	32	40	19	21	48	80	34	
3.	Asam	9	29	32	14	14	61	88	46	
4.	Bihar	18	21	21	28	13	45	90	41	
5.	Goa	0	37	11	5	16	47	95	11	
6.	Gujarat	2	33	2	5	31	39	96	16	

(Figures in %)

Sl.No.	State/UT	Increase in Family Income				Income from Assets			Persons Crossing Poverty Line	
		No Income	Income between 51% to 100%	Income more than 100%	No Income	Income between Rs. 1000-2000	Income more than Rs. 2000	Of Rs. 3500	Of Rs. 6400	
1	2	3	4	5	6	7	8	9	10	
7.	Haryana	19	18	3	52	19	17	63	2	
8.	Himachal Pradesh	1	30	60	32	16	19	89	40	
9.	Jammu & Kashmir	4	28	55	5	19	72	92	58	
10.	Karnataka	22	25	19	33	27	24	50	6	
11.	Kerala	31	19	18	17	15	49	70	22	
12.	Madhya Pradesh	20	23	13	22	21	42	70	11	
13.	Maharashtra	58	13	13	28	22	35	79	24	

*(Figures in %)*

Sl.No.	State/UT	Increase in Family Income				Income from Assets			Persons Crossing Poverty Line	
		No Income	Income between 51% to 100%	Income more than 100%	No Income	Income between Rs. 1000-2000	Income more than Rs. 2000	Of Rs. 3500	Of Rs. 6400	
1	2	3	4	5	6	7	8	9	10	
14.	Manipur	18	25	27	30	15	47	80	32	
15.	Meghalaya	30	26	19	32	13	30	54	14	
16.	Mizoram	17	24	36	22	8	68	83	58	
17.	Orissa	2	28	14	19	22	42	63	7	
18.	Punjab	16	19	35	42	10	43	82	46	
19.	Rajasthan	36	18	22	48	13	30	32	44	
20.	Sikkim	47	0	0	45	25	30	90	20	

(Figures in %)

Sl.No.	State/UT	Increase in Family Income					Income from Assets			Persons Crossing Poverty Line		
		No Income	Income between 51% to 100%	Income more than 100%	No Income	Income between Rs. 1000-2000	Income more than Rs. 2000	Of Rs. 3500	Of Rs. 6400	Of	Of	
1	2	3	4	5	6	7	8	9	10			
21.	Tamil Nadu	26	21	12	30	18	33	55	12			
22.	Tripura	8	8	0	26	20	30	95	35			
23.	Uttar Pradesh	13	25	22	19	17	53	89	40			
24.	West Bengal	25	15	1	24	15	55	97	21			
25.	A & N Islands	5	15	28	13	20	65	100	85			
26.	Chandigarh	30	30	20	20	10	70	80	50			
27.	D & N Haveli	0	40	0	0	30	40	100	10			

(Figures in %)

Sl.No.	State/UT	Increase in Family Income		Income from Assets			Persons Crossing Poverty Line		
		No Income	Income between 51% to 100%	Income more than 100%	No Income	Income between Rs. 1000-2000	Income more than Rs. 2000	Of Rs. 3500	Of Rs. 6400
1	2	3	4	5	6	7	8	9	10
28.	Lakshadweep	25	10	50	20	10	40	80	50
29.	Pondicherry	10	30	20	30	25	25	80	10

(Figures in %)

Sl.No.	State/UT	Amount of Overdues			Status of Assets			Process of Selection		
		No Overdues	Overdues Rs. 1000-2000	Overdues more than Rs. 2000	Intact	Not Intact	By Gram Sabha	By Officials	By Others	
1	2	3	4	5	6	7	8	9	10	
	All India	37	21	12	73	27	67	29	4	
1.	Andhra Pradesh	29	26	13	84	16	81	5	14	
2.	Arunachal Pradesh	90	5	2	66	34	57	43	0	
3.	Assam	9	26	55	83	17	13	86	1	
4.	Bihar	18	30	17	69	31	1	90	9	
5.	Goa	58	11	16	72	28	0	70	30	
6.	Gujarat	49	10	2	90	10	94	6	0	
7.	Haryana	26	32	22	51	49	100	0	0	
8.	Himachal Pradesh	64	10	4	80	20	100	0	0	

*(Figures in %)*

Sl.No.	State/UT	Amount of Overdues			Status of Assets		Process of Selection		
		No Overdues	Overdues Rs. 1000-2000	Overdues more than Rs. 2000	Intact	Not Intact	By Gram Sabha	By Officials	By Others
1	2	3	4	5	6	7	8	9	10
9.	Jammu & Kashmir	67	9	10	91	9	0	100	0
10.	Karnataka	26	28	13	65	35	88	8	4
11.	Kerala	24	22	17	77	23	0	100	0
12.	Madhya Pradesh	28	27	11	75	25	92	6	2
13.	Maharashtra	40	17	9	66	34	85	11	4
14	Manipur	83	3	15	68	32	40	49	11
15.	Meghalaya	100	0	0	59	41	87	13	0
16.	Mizoram	85	8	3	39	61	100	0	0

*(Figures in %)*

Sl.No.	State/UT	Amount of Overdues			Status of Assets		Process of Selection		
		No Overdues	Overdues Rs. 1000-2000	Overdues more than Rs. 2000	Intact	Not Intact	By Gram Sabha	By Officials	By Others
1	2	3	4	5	6	7	8	9	10
17.	Orissa	21	26	2	72	28	95	0	5
18.	Punjab	59	16	9	67	33	1	89	10
19.	Rajasthan	42	18	7	57	43	89	6	5
20.	Sikkim	90	0	0	50	50	100	0	0
21.	Tamil Nadu	28	23	16	65	35	96	3	1
22.	Tripura	23	15	8	73	27	100	0	0
23.	Uttar Pradesh	41	19	14	80	20	63	32	5
24.	West Bengal	19	23	13	76	24	100	0	0
25.	A & N Islands	10	28	43	95	5	57	0	43

*(Figures in %)*

Sl.No.	State/UT	Amount of Overdues			Status of Assets			Process of Selection		
		No Overdues	Overdues Rs. 1000-2000	Overdues more than Rs. 2000	Intact	Not Intact	By Gram Sabha	By Officials	By Others	
1	2	3	4	5	6	7	8	9	10	
26.	Chandigarh	100	0	0	78	22	100	20	0	
27.	D & N haveli	10	20	100	100	0	80	20	0	
28.	Lakshadweep	60	20	15	95	5	100	0	0	
29.	Poncicherry	20	55	5	70	30	100	0	0	

(Figure. in %)

Sl.No.	State/UT	Insurance of Assets		After Care Support		Repayment Period of Loan			
		Yes	No	Yes	No	Less than 3 years	3 years		
1	2	3	4	5	6	7	8	9	10
	All India	46	26	28	21	52	27	9	28
1.	Andhra Pradesh	47	36	17	6	60	34	9	38
2.	Arunchal Pradesh	12	86	2	22	77	1	0	85
3.	Assam	45	53	2	15	61	24	8	46
4.	Bihar	34	23	43	40	59	1	1	30
5.	Goa	51	49	0	33	40	27	8	35
6.	Gujarat	37	1	62	90	10	0	100	0
7.	Haryana	93	7	0	0	4	96	4	17

(Figure in %)

Sl.No.	State/UT	Insurance of Assets		After Care Support		Repayment Period of Loan			
		Yes	No	Yes	No	Less than 3 years	3 years		
1	2	3	4	5	6	7	8	9	10
8.	Himachal Pradesh	42	10	48	3	81	16	1	25
9.	Jammu & Kashmir	77	18	5	27	29	44	1	33
10.	Karnataka	68	23	9	13	52	35	4	8
11.	Kerala	27	42	31	5	90	5	6	47
12.	Madhya Pradesh	30	4	66	7	9	84	5	15
13.	Maharashtra	51	10	39	35	64	1	7	19
14.	Manipur	3	97	0	4	96	0	0	8
15.	Meghalaya	71	24	5	0	100	0	13	31

(Figure in %)

Sl.No.	State/UT	Insurance of Assets				After Care Support			Repayment Period of Loan		
		Yes	No	Not Required	Yes	No	Not Required	Less than 3 years	3 years	10	
											3
1	2	3	4	5	6	7	8	9	10		
16.	Mizoram	10	87	3	18	73	9	16	75		
17.	Orissa	28	40	32	72	28	0	3	38		
18.	Punjab	64	20	16	2	95	3	6	24		
19.	Rajasthan	64	11	25	5	48	47	3	10		
20.	Sikkim	35	53	12	0	72	28	38	13		
21.	Tamil Nadu	53	46	1	51	26	23	2	37		
22.	Tripura	23	49	28	0	94	6	1	29		
23.	Uttar Pradesh	52	32	16	4	61	35	7	39		

*(Figure in %)*

Sl.No.	State/UT	Insurance of Assets		After Care Support		Repayment Period of Loan			
		Yes	No	Yes	No	Less than 3 years	3 years		
1	2	3	4	5	6	7	8	9	10
				Not Required			Not Required		
24.	West Bengal	25.	39	36	1	91	8	6	62
25.	A & N Islands	56	3	41	9	91	0	3	36
26.	Chandigarh	80	20	0	10	90	0	0	40
27.	D & N Haveli	50	0	50	100	0	0	100	0
28.	Lakshadweep	8	85	7	36	61	3	10	35
29.	Pondicherry	56	41	3	40	25	35	8	50